

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No.219 of 2021**

Sanjay Kumar Petitioner
Versus
Central Bureau of Investigation through S.P.E.O.W,Ranchi
.... Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : Mr. Vimal Kirti Singh, Adv.
 : Mrs. Stuti Sinha, Adv.
For the C.B.I. : Mr. B.K. Prasad, Adv.

Order No.04 Dated- 08.09.2021

Heard the parties through video conferencing.

Learned counsel appearing for the C.B.I. prays for time to file counter affidavit.

Prayer for time is allowed.

List this case after four weeks.

(Anil Kumar Choudhary, J.)